# UTTAR PRADESH GOVERNMENT SHRAM ANUBHAG – 3

The Governor is pleased to order the publication of the following English translation of notification no. 801/36-03-2013-79 (M.W.)/07 dated July 25, 2013 for general information :

## **NOTIFICATION**

No. 2/801 /36-03-2013-79 (M.W.)/07 Lucknow. Dated July 25, 2013

In exercise of the powers under sub-section(1) and sub-section(2) of section 3 read with subsection(1) of section 4 of the Minimum Wages Act, 1948(Act no. XI of 1948), and in supersession of the notifications no. 874/36-3-4(M.W.)/93, dated September 4, 1995 and after considering objections and suggestions received in respect of the Government notifications no. 838/36-3-11 dated July 22, 2011 published in Official Gazette and with the advice of the Uttar Pradesh Minimum Wages Advisory Board, the Governor is pleased to revise the minimum basic rates of wages, on the average price index No. 181 for the period from July 2010 to December, 2010, of All India Consumer Price Index (2001=100) for the employees employed in the employment of **Carpet Weaving** with effect from the date of publication of this notification in the Gazette :-

S.No.	Categories as per G.O. 1995	Revised Categories as per today	Minimum basic wage rates
1.	Unskilled	Unskilled	Rs. 4500 P.M.
2.	Semi-skilled	Semi- skilled	Rs. 5000 P.M
3.	Skilled-A	Skilled	Rs. 5400 P.M
4.	Skilled-B	Skilled	Rs. 5300 P.M
5.	• Skilled-C	Skilled	Rs. 5200 P.M
6.	Most Skilled	Skilled	Rs. 5500 P.M
7.	Clerk-1	Skilled	Rs. 5400 P.M
8.	Clerk-2	Skilled	Rs. 5100 P.M



	A-	VV LAV L			
Sl. No.	Description about Carpet		n Rates of Wages	s per dihari of 6	000 knots
		(in Rs.)	1		
		Plain	Carpet having	Carpet having	Carpet having
		carpet	up to 10	more than 10	more than 15
		_	colours	colours	colours
1	2	3	4	5	6
1	Up to 30,000 knots Per square yards	46-50	51-50	55-50	61-00
2	30,001 knots to 60,000 knots Per square yards	51-50	55-50	61-00	64-00
3	60,001 knots to 1,00,000 knots Per square yards	55-50	62-00	64-00	70-00
4	1,00,001 knots to 1,40,000 knots Per square yards	-	64-00	70-00	76-50
5	1,40,001 knots to 1,75,000 knots Per square yards	-	70-00	76-50	80-00
6	1,75,001 knots to 2,40,000 knots Per square yards	-	76-50	80-00	82-00
7	2,40,001 knots to 3,15,000 knots Per square yards	-	80-00	82-00	87-50
8	3,15,001 knots to 4,10,000 knots Per square yards	-	82-00	87-50	89-00
9	More than 4,10,001 knots Per square yards		87-50	89-00	106-00

# A- WEAVERS

**Note:-** Weavers working on such looms and places, not provided by the employer, shall get 20 percent additional payment to the increased rate.

# **B-** Minimum wage rate for clipper working on piece rates from 2 ply (thread) up to 35 count and clipping of Carprts from 3 ply (thread) up to 60 count shall be as given below:

(in Rs.)

1	Up to 30,000 knots Per square yards	3.25	Per square yards
2	30,001 knots to 65,000 knots Per square yards	5.50	as above
3	65,001 knots to 1,00,000 knots Per square yards	7.75	as above
4	1,00,001 knots to 1,30,000 knots Per square yards	9.75	as above
5	1,30,001 knots to 1,70,000 knots Per square yards	13.00	as above
6	1,70,001 knots to 3,00,000 knots Per square yards	16.25	as above

Note:- Rates for clipping of washed Carpets will be 50 percent more than ever mentioned rates.

# C- /

# Minimum wage rate for embrossers working on piece rate.

Piece rates for carpets prepared up to 35 counts by 2 ply (thread) & up to 60 counts by 3 ply (thread) shall be as mentioned below:

					(in Rs.)
		Easy design	Medium	Difficult	Very difficult
			design	design	design
1	upto 35,000 knots Per square yards	25-25	38-25	51-50	-
2	35,001 knots to 70,000 knots Per square yards	38-25	51-50	67-00	88-00

3	70,001 knots to 1,00,000	51-50	67-00	84-00	100-50
	knots Per square yards	51-50	07-00	84-00	100-30

**Note:-** Rates for embrossing of washed carpets shall be 50 percent more than the above mentioned rates.

## D- Minimum wage rate for Binder/binders engaged on piece rate as given below:

		(1n Rs.)
1	For carpet of more than 4 bistana and upto 5 bistana	3.75 per runing feet
2	For carpet of more than 5 bistana and upto 7 bistana	4.50 per runing feet
3	For carpet of more than 7 bistana and upto 9 bistana	5.00 per runing feet
4	For carpet of more than 9 bistana and upto 11 bistana	6.00 per runing feet
5	For carpet of more than 11 bistana	7.25 per runing feet

E-

## Minimum piece wage rate for worker engage in spinning

Minimum rates of piece rated wages for workers engaged in spinning job Of shall be Rs. 14.75 only on spinning of 25 count per kilogram on wool and for additional count wage are paid for that proportionate.

### 2 Variable Dearness Allowance

(A) For any rise over 181 Points of All India Consumer Price Index (2001 = 100), neutralizing the dearness 100 %, the Variable Dearness Allowance shall be payable and adjustment for worker, working at time rate, unskilled, semi skilled and skilled, from every April and October respectively for the period of July to December of preceding year and January to June of the same year.

### **Illustration**

On an imaginary average points of 185 for the period of January, 2011 to June, 2011 of All India Consumer Price Index (2001 = 100), payable amount of Variable Dearness Allowance per month will be as follows :-

$$\frac{(185 - 181)}{181} \times 4500 = 99.44$$

(B) Rates for piece-rated labourers mentioned in para-1 engaged in the employment of Carpet-weaving, shall be increased 10 percent per annum from january, 01, starting with one year after the enforcement of this notification.

- 3- The daily rate of wages shall not be less than 1/26 of the minimum basic rate plus Variable Dearness Allowance.
- 4- The hourly rate wages shall not be less than 1/6 of the daily rates.
- 5- The employees, whose working hours including interval for rest, are less than 06 hours a day or 36 hours a week, will be treated as part time employees and their hourly rate shall not be less than 1/6 of corresponding daily rate.
- 6- The above rates of wages shall not in any way operate to the prejudice of any employee. If the rates of wages prevailing before coming into force of these rates are higher, than

prevailing rate shall be continued and paid as if they have been so fixed under the said Act as minimum rates of wages and in no case the same shall be reduced by any employer.

- 7- If any work is performed or taken on piece-rate, the guaranteed rate for such work will be the presently determined time rate.
- 8- The time rate of minimum basic rate of wages, as decided above includes remuneration in respect of the day of the rest, as contemplated under clause (b) of sub sections(1) of section 13 of the Minimum Wage Act, 1948.
- 9- If an employer undertakes any work of employment, through contract labour, with or without obtaining the Certificate under the Contract Labour (Regulation and Abolition) Act, 1970 (Act no. XXXVI of 1970) such labour shall be deemed to be the labour engaged by the employer directly in view of section 9 of the said Act read with the sub-clause(iv) of clause(i) of section 2 of the United Provinces Industrial Disputes Act, 1947 (U.P.Act no. XXVIII of 1947) and shall also be entitled to the same rate of wages and cost of living allowance which have been made admissible under Paras 1 and 2 of the notification.
- 10- The rate of minimum time rates wages payable to adolescent shall not be less than time rates payable to an adult employee.

		<u>Annexure-</u>	
S. No.	Categories as per	Revised Categories as	Classification of Workers
	G.O. 1995	per today	
1	Unskilled	Unskilled	Packing labour, drawing labour,
			watch and ward staff, anu sewak,
			sweeper, yarn openor, mali,
			washing labour, bearer, waterman, line setter, stichner, repairer and
			any other employee doing work of
			similar nature by whatever name he
			may be called.
2	Semi- skilled	Semi- skilled	Fireman, issue jamadar, penter
			grade – II, naterloom, jamadar,
			spinner, mate, carpet majourer,
	19		dyer grade – II, head watchman,
			liner, dresser and any other employee doing work of similar
			nature by whatever name he may
	$\mathcal{R}$		be called.
3	Skilled-A	Skilled-A	Designer, embosser, kushal
			repairour, darner(refooger), dyer
<b>y</b>			grade - I, motor driver, and any
			other employee doing work of
			similar nature by whatever name he
			may be called
4	Skilled-B	Skilled	Carpenter, clipper, painter grade-1
			supervisor, khansama (Cook), and
			any other employee doing work of
			similar nature by whatever name he

Annexure-I

			may be called.
5	Skilled-C	Skilled	binder, repairer (firing cutter,) and any other employee doing work of similar nature by whatever name he may be called.
6	Most Skilled	Skilled	trained dying master, original designer, plate maker, and any other employee doing work of similar nature by whatever name he may be called.
7	Clerk-1	skilled	head clerk, cashier, stenographer, head munim, clerk, storekeeper, and any other employee doing work of similar nature by whatever name he may be called.
8	Clerk-2	skilled	typist, assistant munim, timekeeper, non graduate clerk and any other employee doing work of similar nature by whatever name he may be called.
		Sanac	By Order, Shailesh Krishna Principal Secretary
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